

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2465
TO BE ANSWERED ON AUGUST 08, 2022

CONSTRUCTION OF TOILETS UNDER PMAY(U)

NO. 2465. PROF. MANOJ KUMAR JHA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of funds allocated for construction of toilets under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in last three years;
- (b) the number of beneficiaries identified, and the details of funds sanctioned to each beneficiary for the construction of toilets under the scheme;
- (c) the number of toilets constructed by the identified beneficiaries;
- (d) whether Government has taken cognizance that several beneficiaries are misusing the funds sanctioned under the scheme; and
- (e) whether Government has taken or proposes to take any action in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): In pursuance of the Government's vision of "Housing for All", this Ministry is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 by giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses with basic amenities like toilets, water supply, electricity and kitchen to all eligible urban beneficiaries.

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Ministry provides different levels of fixed Central assistance to States/ UTs for each beneficiary for construction of houses including toilets under following four verticals of the Scheme:

S. No.	Vertical	Central assistance to each beneficiary		
1.	Beneficiary-led individual house construction/ enhancement (BLC)	₹1.50 lakh		
2.	Affordable Housing in Partnership (AHP)	₹1.50 lakh		
3.	“In-situ” Slum Redevelopment (ISSR)	₹ 1.00 lakh		
4.	Credit Linked Subsidy Scheme (CLSS)	Category (Annual household income)	Loan Amount	Interest subsidy
		Economically Weaker Section/ (up to ₹3,00,000)	up to ₹6 lakhs	6.5 %
		Low Income Group/ (from ₹3,00,001 to ₹6,00,000)		
		Middle Income Group (MIG)*-I (from ₹6,00,001 to ₹12,00,000)	up to ₹9 lakhs	4%
		Middle Income Group (MIG)*-II (from ₹12,00,001 to ₹18,00,000)	up to ₹12 lakhs	3%
*(CLSS for MIG was from 01.01.2017 to 31.03.2021)				

Central assistance of ₹1.00 lakh crore has been sanctioned under PMAY-U for construction of 61.46 lakh houses with toilets during last three years. ₹ 69,000 crore have been released to States/ UTs and 33 lakh houses have been completed and delivered to beneficiaries during last three years.

(d) & (e): Land and Colonization are State subjects. This Ministry through programmatic interventions supplements the efforts of State/ UT Governments for providing houses to eligible urban beneficiaries. Under PMAY-U, identification of eligible beneficiaries and implementation of projects are done by the State/ UT Government concerned through their implementing agencies (Municipalities/ Urban Local Bodies, etc.) as per Scheme guidelines. Any public grievance/ representation/ complaint received in the Ministry regarding irregularities in implementation of PMAY-U is, therefore, forwarded to the State/ UT Government concerned asking for detailed report and appropriate action is taken based on the report.
